

mining areas resulting in discontent amongst the workers;

(b) if so, what are the details thereof;

(c) what steps have been taken by Government to ensure steady supply of foodgrains to the various coal mine areas and with what results; and

(d) what is the total quantity of foodgrains despatched to those areas so far during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Yes, Sir.

(b) The Committee felt that the needs of the coal miners with particular reference to foodgrains and essential commodities should be given immediate attention, particularly as coal has assumed immense importance for the national economy.

(c) and (d) It is proposed to arrange distribution of foodgrains and other essential commodities among workers according to the scheme that is being evolved in consultation with the Joint Bipartite Negotiating Committee.

Maintenance of Registered Office of Burn & Co.

301. DR. R.K. CHAKRABARTI:
SHRI KB. CHETIRI:
SHRI NABIN CHANDRA BURAGOHAIN:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether it is a fact that huge expenditure is incurred on maintenance of the Registered Office of Burn and Co. Howrah, at 12, Mission Row, Calcutta; and

(b) if so, the reasons for not shifting the Registered Office to their main office at Howrah?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) and (b) The Registered Office of Burn & Co. and Indian Standard Wagon Co. Ltd. has been in the Mart* Burn House, Calcutta, for a fairly

long time. The expenditure on maintenance is also being shared by all the companies of the Martin Burn Group on the basis of an existing agreement which is renewed on yearly basis. It has not been possible to shift the Registered Office of the companies of the Martin Burn Group taken over by the Government to premises of Howrah Works of Burn & Co. as the existing space there is totally inadequate to accommodate members of the Management and the staff. The Management are, however, looking for an alternative accommodation after the expiry of the present agreement which will be in another two months' time.

खेतड़ी ताँबा परियोजना के पास पड़ा स्टॉक

302. श्रीमती लक्ष्मी कुमारी चूंडावत : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि इस समय खेतड़ी ताँबा परियोजना के पास कुल कितना स्टॉक पड़ा हुआ है ?

[Stock lying with Khetri Copper Project

302. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of STEEL AND MINES be pleased to state the present quantum of stock lying in Khetri Copper Project?]

इस्पात और खान मंत्रालय में उपमंत्री (श्री सुबोध हंसदा) : खेतड़ी में ताँबा धातु का उत्पादन अभी शुरू नहीं हुआ है और संभवतः प्रश्न का संबंध खेतड़ी ताम्र परियोजना पर जमा ताम्र-सान्द्रों और ताम्र-अयस्क के स्टॉक से है। ताम्र-अयस्क और ताम्र-सान्द्रों का स्टॉक 31-3-1974 को क्रमशः 2,71,000 टन तथा 9,890 टन (लगभग) था।

[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL & MINES (SHRI SUBODH HANSDA): Copper metal production at Khetri has not started yet and presumably the reference is to the stock of copper concentrates and copper ore lying at Khetri Copper Project. The stock of copper ore and copper concentrates as on 31-3-1974 was 2,71,000 tonnes and 9,890 tonnes (approximately) respectively.]

†[] English translation.